

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 117/09/2019 O.A./260/591/2019 SMT ARUNA BALA MOHANTY

-V/S-

D/O POST ITEM NO:15 FOR APPLICANTS(S) Adv. :Mr. D.K. Mohanty

FOR RESPONDENTS(S) Adv.:Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Ld. Counsel for the applicant submitted that after the issuance of OM dated 24.10.2017/24.10.2017(Annexure-A/7) the applicant is entitled for promotion to ASPO. He submitted that the representation filed by the applicant at Annexure-A/10 series are pending before the respondent No.2/competent authority for consideration. He further submitted that her grievance will be addressed if the O.A. is disposed of at this stage giving a direction to the respondents for disposal of the representation which are pending before the competent authority within a stipulated time.</p> <p>Ld. Counsel for the respondents submitted that he does not have any information as to whether of the representation of the applicant are pending or not with the respondents.</p> <p>In view of the above submissions, the O.A. is</p>

disposed of at this stage with a direction to the respondent No.2/competent authority to consider the representation dated 07.03.2019(Annexure-A/10) series filed by the applicant and dispose of the same as per the provisions of law, if the representation is pending as on date and communicate the decision by a speaking order to the applicant within a period of two months from the date of a receipt of a copy of this order. It is made that that we have not expressed any opinion on the merit of the case.

With the above observations the O.A. is disposed of accordingly. No order as to costs. Copy of this order be given to Ld. Counsels for both the sides.

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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